

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB) No.503/KB/2017

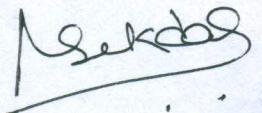
**Present:**  
**Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Satyanarayan Shyamsundar (HUF) -Versus- Balaji Paper & Newsprint Pvt.Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Abhishek Sekdar  
Advocate

Operational  
Creditor

  
08/12/17

- 1.) Anuj Singh. (Advocate)
- 2.) Ritaban Sarker (Advocate)
- 3.) Ashok Kumar Singh (Advocate)
- 4.) Komal Toshniwal (Advocate)
- 5.) Anishek Das (Advocate)

Corporate Debtor.

K.Toshniwal  
8/12/17

**ORDER**

Ld. Counsel for the operational creditor and the corporate debtor are present.

In compliance of the direction dated 15/11/2017 operational creditor has filed supplementary affidavit and the

Ld. Counsel for the corporate debtor has submitted that no further rejoinder is needed.

List on 03/01/2018 for admission.

8d

(Jinan K.R.)  
Member (J)